

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
P. L. VEHICALS PRIVATE LIMITED

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	P. L. Vehicals Private Limited. CIN: U50100M12014PTC008568 PAN: AAHCP7515M
2.	Address of the registered office	Bawri Building, Luckier Road, Garikhana, Shillong, East Khasi Hills District, Meghalaya- 793002
3.	URL of website	Any details/ documents/ information concerning the Corporate Debtor can be obtained by emailing on the official E-mail ID of the CIRP at cirpplv@gmail.com .
4.	Details of place where majority of fixed assets are located	<u>Erstwhile Showroom & Work shop address:</u> Mawblei, Madantyring East Khasi Hills Pin no 793021
5.	Installed capacity of main products/ services	The company had a Renault car dealership agreement which was rescinded in September 2021. Thereafter, the company does not have any operations.
6.	Quantity and value of main products/ services sold in last financial year	The company had a car Renault dealership agreement which was rescinded in September 2021. Thereafter, the company does not have any operations.
7.	Number of employees/ workmen	Zero ("0") as on Insolvency Commencement Date.
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Can be obtained by emailing on the official E-mail ID of the CIRP at cirpplv@gmail.com or on the E-mail ID of the RP at khaitansandeep@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Can be obtained by emailing on the official E-mail ID of the CIRP at cirpsmapl@gmail.com or on the E-mail ID of the RP at khaitansandeep@gmail.com
10.	Last date for receipt of expression of interest	July 04, 2023
11.	Date of issue of provisional list of prospective resolution applicants	July 14, 2023
12.	Last date for submission of objections to provisional list	July 19, 2023
13.	Process email id to submit EOI	cirpplv@gmail.com

Date: 19/06/2023

Place: Guwahati

Sd/-

Sandeep Khaitan

Resolution Professional

For P. L. Vehicals Private Limited

IP Registration No. IBBI/IPA-001/IP-P00532/2017-18/10957

AFA valid till 18/12/2023

2nd floor, Sanmati Plaza, Opp. IDBI Bank, G.S. Road, Guwahati, Assam – 781005.